

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:625
ANSWERED ON:05.12.2003
INTEGRATED HOMELOAN VILLAGE DEVELOPMENT SCHEME
AKBOR ALI KHANDOKER

Will the Minister of TEXTILES be pleased to state:

- (a) whether Integrated Homeloan Village Development Scheme has been extended to the entire country;
- (b) if so, the number of villages covered under the scheme in each State of the country; and
- (c) the details of amount disbursed during the last three years under the scheme and results achieved thereof in each State?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

(a) The scheme implemented by the Central Government had been Integrated Handloom Village Development (IHVD) scheme and not Integrated Homeloan Village Development Scheme. The IHVD scheme was introduced in the year 1991-92 and discontinued w.e.f. 1/4/1997. However, committed liabilities towards the sanctioned projects are still being entertained.

(b) The details of villages covered under the scheme in each state are as under:-

S.No. Name of the State Villages covered

1	Andhra Pradesh	46
2	Assam	49
3	Bihar	2
4	Chhattisgarh	6
5	Gujarat	5
6	Himachal Pradesh	1
7	Karnataka	3
8	Kerala	10
9	Madhya Pradesh	5
10	Maharashtra	2
11	Manipur	14
12	Meghalaya	2
13	Mizoram	3
14	Orissa	18
15	Rajasthan	2
16	Tamil Nadu	13
17	Tripura	9
18	Uttar Pradesh	15
19	West Bengal	3

TOTAL 208

(c) As the projects sanctioned are at various stages of implementation and as also the benefits accruing to the weavers thereof are only supplementary and cumulative in nature, it will be difficult to quantify the achievements exclusively under the scheme. The details of amount disbursed under the scheme during the last three years are as under: -

S.No. Year Name of the State Amount (Rs. in lakh)

1	2000-01	Andhra Pradesh	129.00
2		Madhya Pradesh	10.00
3		Tamil Nadu	63.00

4	2001-02	Kerala	71.07
5		Manipur	2.00
6		Tripura	10.50
7		Uttar Pradesh	6.00
8	2002-03	Andhra Pradesh	17.50
		Uttar Pradesh	9.00
		Total	318.07